

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH, COURT NO. 1**

CUSTOMS APPEAL NO. 52419 OF 2018

[Arising out of Order-in-Original No. 10/2018/RNS/COMMR/IMP/ICD dated 30.03.2018 passed by the Commissioner of Customs, (Import) New Delhi]

**CONTAINER CORPORATION OF INDIA
LIMITED**

Inland Container Depot,
Tughlakabad, New Delhi

Appellant

VERSUS

COMMISSIONER OF CUSTOMS (IMPORT)

Inland Container Depot,
Tughlakabad,
New Delhi

Respondent

Appearance:

Shri Usmaan Khan, Advocate for the appellant
Shri Rakesh Kumar, Authorised Representative for the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing : 22/01/2024

Date of Decision: 26/02/2024

ORDER

P V SUBBA RAO:

The appeal is dismissed. For order, see order of date in
Customs Appeal No. 51911 of 2018.

[Order pronounced on **26.02.2024**]

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P. V. SUBBA RAO)
MEMBER (TECHNICAL)**